

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 5409
TO BE ANSWERED ON 06.04.2017

GRANT AWARDED TO PANCHAYATS BY 14th FINANCE COMMISSION

5409. DR. KAMBHAMPATI HARIBABU

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) whether the grants awarded to Panchayats by the 14th Finance Commission are not being received by them timely;
- b) if so, the details thereof, including details of grants released to Panchayats so far, State-wise;
- c) whether the Ministry compiles sector-wise information on expenditure made by Panchayats from the grants received by them; and
- d) if so, the details thereof including sector-wise expenditure of Panchayats in Andhra Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) and (b): Fourteenth Finance Commission (FFC) has recommended grants to the tune of Rs.2,00,292.20 crore for the award period of 2015-20 to Gram Panchayats (GPs) constituted under Part IX of the Constitution to 26 States. 90 percent of the Grants are the Basic Grants and 10 percent are Performance Grant (applicable from 2016-17). Basic grants are released to the States by the Ministry of Finance (MoF) on receipt of Utilization Certificate (UC) for the previous installment in two equal installments every fiscal year. Then grants are released to GPs by the States within 15 days of it being credited to their account by Union Government. In case of delay the State Government must release the installment along with interest at Bank rate of RBI paid from its own funds and a certification to this effect will be reflected in the UC to be furnished by the State. Performance Grants for 2016-17 was released by the Ministry of Finance on certification of the Ministry of Panchayati Raj that the State has notified the scheme for operationalising disbursement of Performance Grants and it conforms to the recommendations of FFC. State-wise allocation and releases of FFC Grant for FYs 2015-16 and 2016-17 are given at **Annexure-I**.

(c) & (d): Ministry of Panchayati Raj has developed an online system (MIS) under PlanPlus application <http://planningonline.gov.in/ffcReport.asp> for capturing sector-wise expenditure under FFC Grants. The States are to upload the data on the MIS. So far for FY 2015-16 nine States namely, Andhra Pradesh, Chhattisgarh, Gujarat, Jharkhand, Sikkim, Tamil Nadu, Tripura, Uttarakhand and Uttar Pradesh and four States namely, Andhra Pradesh, Gujarat, Jharkhand and Uttarakhand for FY 2016-17 have uploaded/ furnished information on sector-

wise expenditure. Details of Sector-wise expenditure are given for 2015-16 and 2016-17 at **Annexure-II (a) and II (b)** respectively.

Annexure I

(Referred to in reply to Parts (a) and (b) of the Lok Sabha Unstarred Question No. 5409 answered on 06.04.2017)

State-wise allocation and releases of grants under (FFC) for Rural Local Bodies for years 2015-16 and 2016-17 (as on 31-03-2017)

(Rs. in crore)

Sl. No.	States	Total Release	
		2015-16	2016-17
(1)	(2)	(3)	(4)
1	#Andhra Pradesh	928.41	1454.05
2	Arunachal Pradesh	88.52	77.37
3	Assam	292.4	106.22
4	Bihar	2269.18	3142.08
5	Chhattisgarh	566.18	886.82
6	Goa	14.44	2.62
7	Gujarat	932.25	1460.18
8	Haryana	419.28	656.72
9	Himachal Pradesh	195.39	306.05
10	#Jammu & Kashmir	367.72	66.79
11	Jharkhand	652.83	1022.53
12	#Karnataka	972.36	1547.66
13	Kerala	433.76	679.39
14	Madhya Pradesh	1463.61	2292.46
15	Maharashtra	1623.32	2542.61
16	Manipur	22.25	34.84
17	Odisha	955.52	1496.64
18	Punjab	441.7	386.04
19	Rajasthan	1471.95	2305.52
20	Sikkim	16.04	25.11
21	Tamil Nadu	947.65	1484.31
22	Telangana	580.34	908.99
23	Tripura	36.24	56.76
24	#Uttar Pradesh	3852.6	6034.33
25	Uttarakhand	203.26	318.37
26	#W. Bengal	1470.86	851.39
	Total	21218.06	30145.85

Note: Information has been compiled based on the release orders issued by Ministry of Finance.

#Released on pro-rata basis on the basis of information provided by the State Government.

(Referred to in reply to Parts (c) and (d) of the Lok Sabha Unstarred Question No. 5409 answered on 06.04.2017)

State-wise Expenditure uploaded by Gram Panchayats as on 31-03-2017 against FFC Grants during 2015-16*** Rs. in Crore**

FINANCIAL YEAR : 2015-2016																	
S. No.	State	Basic Grant		Total Basic Grant Received	Performance Grant	Total FFC Grant Received	Total Interest Paid	Sectorwise Expenditure Incurred									Total [8(i) to 8(ix)]
		Basic Grant 1 st Instal	Basic Grant 2 nd Instal					Technical & Administrative Support	Water Supply	Sanitation	Sewage Solid Waste Management	Street Lighting	Construction of new roads, streets, etc.	Maintenance of roads, streets, footpaths, etc. #	Maintenance of other Infrastructure##	Other Basic Services	
1	2	3(i)	3(ii)	4	5	6	7	8(i)	8(ii)	8(iii)	8(iv)	8(v)	8(vi)	8(vii)	8(viii)	8(ix)	9
1	ANDHRA PRADESH**	467.17	461.24	928.41	0.00	928.41	0.00	26* (2.80%)	232.1 (25%)	78.64 (8.47)	0.00	86.34 (9.3%)	493.26@ (53.13%)	0.00	0.00	12.07 (1.30%)	928.41 (100%)
2	ARUNACHAL PRADESH	44.26	44.26	88.52	0.00	88.52	1.74	-	-	-	-	-	-	-	-	-	
3	ASSAM	292.40	0.00	292.40	0.00	292.40	9.21	-	-	-	-	-	-	-	-	-	
4	BIHAR	1134.59	1134.59	2269.18	0.00	2269.18	8.12	-	-	-	-	-	-	-	-	-	
5	CHHATTISGARH	283.09	283.09	566.18	0.00	566.18	0.00	3.17 (0.56%)	185.64 (32.85%)	241.03 (42.65%)	6.53 (1.16%)	2.47 (0.44%)	12.52 (2.22%)	9.4 (1.66%)	14.9 (2.64%)	89.46 (15.83%)	565.12 (99.81%)
6	GOA	7.22	7.22	14.44	0.00	14.44	0.01	-	-	-	-	-	-	-	-	-	
7	GUJARAT	466.13	466.12	932.25	0.00	932.25	0.00	99.75 (18.92%)	115.2 (21.85%)	39.53 (7.5%)	9.89 (1.88%)	7.06 (1.38%)	203.46 (38.6%)	5.84 (1.11%)	8.52 (1.62%)	37.87 (7.18%)	527.12 (56.54%)
8	HARYANA	209.64	209.64	419.28	0.00	419.28	0.00	-	-	-	-	-	-	-	-	-	
9	HIMACHAL PRADESH	97.70	97.69	195.39	0.00	195.39	0.00	-	-	-	-	-	-	-	-	-	
10	JAMMU AND KASHMIR **	186.98	180.74	367.72	0.00	367.72	1.51	-	-	-	-	-	-	-	-	-	
11	JHARKHAND	326.42	326.41	652.83	0.00	652.83	4.25	1.81 (8.41%)	3.04 (14.13%)	0.18 (0.84%)	0.15 (0.7%)	5.18 (24.08%)	5.17 (24.04%)	2.16 (10.04%)	1.66 (7.72%)	2.16 (10.04%)	21.51 (3.29%)
12	KARNATAKA **	501.43	470.93	972.36	0.00	972.36	0.00	-	-	-	-	-	-	-	-	-	
13	KERALA	216.88	216.88	433.76	0.00	433.76	0.00	-	-	-	-	-	-	-	-	-	
14	MADHYA PRADESH	731.81	731.80	1463.61	0.00	1463.61	5.17	-	-	-	-	-	-	-	-	-	
15	MAHARASHTRA	811.66	811.66	1623.32	0.00	1623.32	0.00	-	-	-	-	-	-	-	-	-	

16	MANIPUR	11.13	11.12	22.25	0.00	22.25	0.00	-	-	-	-	-	-	-	-	-	-
17	ODISHA	477.76	477.76	955.52	0.00	955.52	0.00	-	-	-	-	-	-	-	-	-	-
18	PUNJAB	220.85	220.85	441.70	0.00	441.70	0.00	-	-	-	-	-	-	-	-	-	-
19	RAJASTHAN	735.98	735.97	1471.95	0.00	1471.95	0.00	-	-	-	-	-	-	-	-	-	-
20	SIKKIM	8.02	8.02	16.04	0.00	16.04	0.00	1.6 (9.99%)	2.4 (14.98%)	8.82 (55.06%)	-	-	-	1.76 (10.99%)	1.44 (8.99%)	16.02 (99.88%)	
21	TAMIL NADU	473.83	473.82	947.65	0.00	947.65	0.00	-	384.32 (40.56%)	-	-	219.9 (23.2%)	198.75 (20.97%)	-	-	144.68 (15.27%)	947.65 (100%)
22	TELANGANA	290.17	290.17	580.34	0.00	580.34	0.00	-	-	-	-	-	-	-	-	-	-
23	TRIPURA	18.12	18.12	36.24	0.00	36.24	0.04	0.7 (2.31%)	11.42 (37.76%)	2.71 (8.96%)	0.71 (2.35%)	1.29 (4.27%)	2.62 (8.66%)	1.29 (4.27%)	4.47 (14.78%)	5.03 (16.63%)	30.24 (83.44%)
24	UTTARAKHAND	101.63	101.63	203.26	0.00	203.26	0.00	5.36 (2.64%)	50.04 (24.62%)	21.48 (10.57%)	5.12 (2.52%)	11.81 (5.81%)	64.51 (31.75%)	13.46 (6.62%)	11.67 (5.74%)	19.76 (9.72%)	203.21 (99.98%)
25	UTTAR PRADESH **	1931.30	1921.30	3852.60	0.00	3852.60	1.64	590 (24.24%)	38.73 (1.59%)	6.61 (0.27%)	269.55 (11.07%)	120.57 (4.95%)	-	67.84 (2.79%)	761.96 (31.3%)	578.88 (23.78%)	2434.14 (63.18%)
26	WEST BENGAL **	735.43	735.43	1470.86	0.00	1470.86	18.86	-	-	-	-	-	-	-	-	-	-
Total		10781.60	10436.46	21218.06	0.00	21218.06	50.55	728.39 (12.85%)	1022.89 (18.03%)	398.64 (7.03%)	291.95 (5.15)	454.62 (8.01%)	980.29 (17.27%)	99.99 (1.76%)	804.94 (14.19)	891.35 (15.71%)	5673.42 (26.75%)

#including Storm Water Drainage.

##burial & cremation grounds etc.

* Including e-Panchayat & Establishment

**Released on pro-rata basis, on the basis of information provided by the State Government.

@ Including expenditure on construction of Drains

(Referred to in reply to Parts (c) and (d) of the Lok Sabha Unstarred Question No. 5409 answered on 06.04.2017)

State-wise Expenditure uploaded by Gram Panchayats as on 31-03-2017 against FFC Grants during 2016-17

* Rs. in Crore

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S. No.	State	Basic Grant		Total Basic Grant Received	Performance Grant	Total FFC Grant Received	Total Interest Paid	Sectorwise Expenditure Incurred									Total [8(i) to 8(ix)]
		Basic Grant 1 st Instal	Basic Grant 2 nd Instal					Technical & Administrative Support	Water Supply	Sanitation	Sewage Solid Waste Management	Street Lighting	Construction of new roads, streets, etc.	Maintenance of roads, streets, footpaths, etc. #	Maintenance of other Infrastructure##	Other Basic Services	
1	2	3(i)	3(ii)	4	5	6	7	8(i)	8(ii)	8(iii)	8(iv)	8(v)	8(vi)	8(vii)	8(viii)	8(ix)	9
1	ANDHRA PRADESH**	642.77	642.66	1285.43	168.62	1454.05	0.00	19.08 (2.97%)	161.14 (25.07%)	54.37 (8.46%)	0.00	59.45 (9.25%)	340.64 @ (52.09%)	0.00	0.00	8.09 (1.26%)	642.77 (44.21%)
2	ARUNACHAL PRADESH	61.29	0.00	61.29	16.08	77.37		-	-	-	-	-	-	-	-	-	-
3	ASSAM		0.00	0.00	106.22	106.22		-	-	-	-	-	-	-	-	-	-
4	BIHAR	1571.04	1571.04	3142.08	0.00	3142.08		-	-	-	-	-	-	-	-	-	-
5	CHHATTISGARH	391.99	391.99	783.98	102.84	886.82		-	-	-	-	-	-	-	-	-	-
6	GOA	0.00	0.00	0.00	2.62	2.62		-	-	-	-	-	-	-	-	-	-
7	GUJARAT	645.43	645.43	1290.86	169.32	1460.18		49.93 (24.22%)	20.63 (10.01%)	10.42 (5.05%)	1.72 (0.83%)	5.15 (2.5%)	97.1 (47.1%)	3.36 (1.63)	3.1 (1.5%)	14.74 (7.15%)	206.15 (14.12%)
8	HARYANA	290.29	290.28	580.57	76.15	656.72		-	-	-	-	-	-	-	-	-	-
9	HIMACHAL PRADESH	135.28	135.28	270.56	35.49	306.05		-	-	-	-	-	-	-	-	-	-
10	JAMMU AND KASHMIR **	0.00	0.00	0.00	66.79	66.79		-	-	-	-	-	-	-	-	-	-
11	JHARKHAND	451.98	451.98	903.96	118.57	1022.53		6.07 (3.37%)	24.68 (13.72%)	5.24 (2.91%)	9.02 (5.01%)	40.28 (22.39%)	59.25 (32.94%)	13.79 (7.67%)	9.06 (5.04%)	12.48 (6.94%)	179.87 (17.59%)
12	KARNATAKA **	684.16	684.04	1368.20	179.46	1547.66		-	-	-	-	-	-	-	-	-	-
13	KERALA	300.30	300.31	600.61	78.78	679.39		-	-	-	-	-	-	-	-	-	-
14	MADHYA PRADESH	1013.31	1013.31	2026.62	265.84	2292.46		-	-	-	-	-	-	-	-	-	-
15	MAHARASHTRA	1123.88	1123.89	2247.77	294.84	2542.61		-	-	-	-	-	-	-	-	-	-

16	MANIPUR	15.40	15.40	30.80	4.04	34.84		-	-	-	-	-	-	-	-	-	-
17	ODISHA	661.55	661.54	1323.09	173.55	1496.64		-	-	-	-	-	-	-	-	-	-
18	PUNJAB	305.81	0.00	305.81	80.23	386.04		-	-	-	-	-	-	-	-	-	-
19	RAJASTHAN	1019.09	1019.08	2038.17	267.35	2305.52		-	-	-	-	-	-	-	-	-	-
20	SIKKIM	11.10	11.10	22.20	2.91	25.11		-	-	-	-	-	-	-	-	-	-
21	TAMIL NADU	656.10	656.09	1312.19	172.12	1484.31		-	-	-	-	-	-	-	-	-	-
22	TELANGANA	401.79	401.79	803.58	105.41	908.99		-	-	-	-	-	-	-	-	-	-
23	TRIPURA	25.09	25.09	50.18	6.58	56.76		-	-	-	-	-	-	-	-	-	-
24	UTTARAKHAND	140.73	140.72	281.45	36.92	318.37		9.66 (4.81%)	46.75 (23.27%)	19.92 (9.92%)	6.67 (3.32%)	17.69 (8.81%)	61.3 (30.52%)	18.31 (9.11%)	11.85 (5.9%)	8.73 (4.35%)	200.88 (63.1%)
25	UTTAR PRADESH **	2667.29	2667.29	5334.58	699.75	6034.33		-	-	-	-	-	-	-	-	-	-
26	WEST BENGAL **	582.42	0.00	582.42	268.97	851.39		-	-	-	-	-	-	-	-	-	-
Total		13798.09	12848.31	26646.40	3499.45	30145.85	0.00	84.74 (6.89%)	253.2 (20.59%)	89.95 (7.32%)	17.41 (1.42%)	122.57 (9.97%)	558.29 (45.40%)	35.46 (2.88%)	24.01 (1.95%)	44.04 (3.58%)	1229.67 (4.26%)

#including Storm Water Drainage.

##burial & cremation grounds etc.

* Including e-Panchayat & Establishment

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@ Including expenditure on construction of Drains